

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 471/2019

VIJAY SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Cr1.A. No. 472/2019 (II)

(FOR CONDONATION OF DELAY IN REFILING ON IA 5331/2018)

Date : 09-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms. Shivali Chaudhary, Adv.
Ms. Riddhima Singh, Adv.
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Dr. Sumant Bharadwaj, Adv.
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Mr. Y.R. Mishra, Adv.
Ms. Rinchen Wangmo, Adv.

For Respondent(s)

Mr. M. Shoeb Alam, AOR

Ms. Vanshaja Shukla, AOR

Mr. Ankit Goel, AOR
Ms. Ankita Prakash, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

List again on 14.11.2019.

SURINDER S. RATHI
Registrar